

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 587/2017  
O.A No. 1831/2016**

New Delhi, this the 13<sup>th</sup> day of October, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Sh. Surender Singh, Age-40+ yrs.,  
Driver, DTC,  
S/o. Sh. Kirpal Singh,  
R/o.-Village-Fatehpur, Narayan,  
PO-Shahjahanpur,  
District-Meerut, U.P. ...Petitioner

(By Advocate : Mr. Anil Singal for Mr. Sachin Chauhan)

Versus

1. Sh. Sandeep Kumar,  
Chairman,  
Delhi Transport Corporation,  
D.T.C., I.P. Depot,  
New Delhi.
2. Sh. Bal Raj Singh,  
Depot Manager,  
Delhi Transport Corporation,  
Rajghat Depot-I, Delhi. ...Respondents

(By Advocate : Mr. Hitesh Bagh)

ORDER (ORAL)

**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Mr. Anil Singal, learned proxy counsel for Mr. Sachin Chauhan, learned counsel for the petitioner handed over a copy of the order dated 18.08.2017 passed by the Hon'ble High Court of Delhi in W.P. (C) No. 3395/2017 staying the contempt proceedings.

2. Accordingly, the C.P is closed with a liberty to the learned counsel for the petitioner to revive it again, if need arises.

3. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/